

S.No.47

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM

IA(IBC) 416/2021 in CP (IB) No. 2/95/HDB/2021
u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

VS

Mrs. L Ramalakshamma

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA 416/2021

Ld. Counsel for the Petitioner and Ld. Counsel for the Resolution Professional and Personal Guarantor present. At request of the Ld. Counsel for Personal Guarantor, matter adjourned to 15.06.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)